NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 111/397-398/NCLT/AHM/2016 (New) CP No. 79/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Rajiv Nahar & Ors.

V/s.

Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. JAIN SEHGAL

ADVOCATE

for Retitionere

2.

ORDER

Learned Advocate Mr. Jatin Seghal present for Petitioner. None present for Respondents.

Rejoinder filed.

Petitioner shall give copy of the rejoinder to the Respondents and file proof of service.

List the matter on 11.08.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of May, 2017.